

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 500/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

NAME OF THE COMPANY: M/s. Unnati Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner:


Mr. Geeta Wadhwa & Mr. Raj Rishi
Advocates

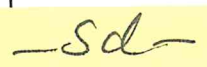
Present for the Respondent:

Mr. Deepak Anand Jr. Standing Counsel
for IT
Mr. Kusum Yadav, Advocate for ROC

ORDER

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)